


CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 02.12.2020 at 2.45 PM

HEARING

1. Crime 68/2020 ANGPS
2. Crime 98/2020 SPS
3. Crl.Misc. 90/2017
4. Crl. Misc. 172/2020
5. Crl. Misc 231/2020
6. Crl. Misc 232/2020
7. Crl. Misc 233/2020
8. Crl. Misc 234/2020
9. Crl. Misc 265/2020
10. Crl. Misc 277/2020
11. Crl. Misc 278/2020
12. PCR 174/2020
13. PCR 178/2020
14. CC 1150/2017
15. OS 52/2017
16. OS 170/2020
17. OS 174/2020
18. OS 210/2020
19. OS 283/2020
20. OS 286/2020

Hosakote

Dated: -02.12.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **04.12.2020**

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
1. OS 73/2004	21. OS 25/2012
2. OS 107/2019	22. OS 81/2016
3. OS 239/2019	23. OS 173/2017
4. OS 245/2019	24. Misc 29/2018
5. OS 17/2020	25. Ex 1/2018
6. OS 28/2020	26. OS 311/2019
7. OS 107/2020	27. OS 19/2020
8. OS 125/2020	28. OS 123/2020
9. OS 161/2020	29. CC 626/2014
10. OS 179/2020	30. CC 1574/2014
11. OS 221/2020	31. CC 196/2016
12. OS 211/2020	32. CC 1849/2017
13. OS 277/2020	33. CrI.Misc 89/2017
14. OS 287/2020	34. CrI.Misc 162/2017
15. OS 288/2020 (Geetha V/s Nagarajappa)	35. CrI.Misc 152/2019
	36. CrI.Misc 217/2020
	37. CrI.Misc 280/2020
	38. Cr 86/2020 NGPS
EVIDENCE	ORDERS
16. OS 181/2011	39. OS 223/2020
17. OS 47/2013	40. OS 243/2020
18. OS 99/2016	
19. OS 197/2019	
20. CC 453/2013	

Hosakote

Dated:- 02.12.2020

Giri/ 02/12/20
Addl. Civil Judge & JMFC.,
Hosakote

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